Sd/-(Jagdish Lal) A.O. (J.) (Comp./Sty.)

IN THE HIGH COURT OF DELHI AT NEW DELHI

	F.No.194/Comp./DHC/No. <u>25759-83</u> Dated: <u>30.10.13</u>
From	The Registrar General Delhi High Court New Delhi
То	
	(All the vendors of open market)
Sub:	Quotation for wireless Keyboard & Mouse set of reputed Make
Sir,	
	This Court intends to purchase <u>wireless Keyboard & Mouse set of reputed make</u> .
the un	You are requested to submit quotation for the same thereof in a sealed envelope to indersigned on or before 11.11.13 . The validity of rates should not be less than 6 is.
Court,	The envelope should be addressed in the name of "Registrar General, Delhi High New Delhi" and the subject of this letter be superscribed on the envelope.
	The quotation received after due date shall be summarily rejected.
	Yours truly,
	Sd/- (Keshav Kr. Bhati) Joint Registrar (Computerization) for Registrar General
Endst.	No/Comp./DHC Dated
CC to:	Dealing Assistant of Computer Cell for uploading the quotation on the website of Delhi High Court.